NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/690/IB/CB/2017

NAME OF THE PETITIONER

: ADIQUITY TECHNOLOGIES PVT LTD

NAME OF THE RESPONDENT(S)

: NETMEDS MARKET PLACE LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

FOX P, RAJO DYER

course for petitioner annihr

ORDER

Representing counsel for petitioner present and stated that the counsel on record could not attend before the Tribunal today due to personal inconvenience and prayed for time to make submissions. Counsel for respondent called but was absent. Time extended at request. Put up on 11.01.2018.

> K Anantha Padmanabha Swamy Member (Judicial)